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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.104/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.59/2013
NAME OF THE COMPANY	Velocity Networks Pvt Ltd
NAME OF THE PETITIONER(S)	Dr. Mohan R. Velagapudi & (03) Others
NAME OF THE RESPONDENT(S)	Velocity Networks Pvt Ltd &(02) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rusheek Reddy R.V for Mr. Bhupesh	Adv	9885542236	Rusheek

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Rusheek Reddy, Learned Counsel for Shri G. Bhupesh, Learned Counsel for the Petitioner.

CP is disposed of with directions by separate orders.


Member (T)

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Member (J)